(To be published in Part –I Section – 2 of the Gazette of India)

Government of India
Ministry of Corporate Affairs

5th Floor, ‘A’ Wing, Shastri Bhavan,
New Delhi – 110011, dated November, 2012

NOTIFICATION

No.A-12011/10/2009-Ad.II......The President is pleased to appoint the following candidates to the Junior Time Scale (Group ‘A’) of Indian Corporate Law Service (PB-3, Rs. 15600-39100/- + Grade Pay of Rs. 5400) from the date mentioned against their names:

<table>
<thead>
<tr>
<th>S.No.</th>
<th>Name</th>
<th>Date of appointment</th>
</tr>
</thead>
<tbody>
<tr>
<td>1.</td>
<td>Bang Manoj Shamsundar</td>
<td>22.10.2012 (Forenoon)</td>
</tr>
<tr>
<td>2.</td>
<td>Satya Pal Singh</td>
<td>22.10.2012 (Forenoon)</td>
</tr>
<tr>
<td>3.</td>
<td>Ramesh Kumar</td>
<td>22.10.2012 (Forenoon)</td>
</tr>
<tr>
<td>4.</td>
<td>Prathibha Ramaswamy</td>
<td>22.10.2012 (Forenoon)</td>
</tr>
</tbody>
</table>

2. The above appointment is subject to the terms and conditions mentioned in the appointment offers, appointment order, recruitment rules and the rules of competent authorities:

(R.K. Pandey)
Under Secretary to Government of India
Ph. No. 2338 3507

To

The Manager,
Government of India Press,
Faridabad (Hindi version enclosed).

Endt. No.A-12011/10/2009-Ad.II

Delhi, dated November, 2012

1. The Pay and Accounts Officer, Ministry of Corporate Affairs, New Delhi.
2. Officers concerned. (with instructions to report to ICS Academy on 16-12-12)
4. Hindi Section (for translation).
5. Cash Section(2 copies).

(R.K. Pandey)
Under Secretary to Government of India